**NATIONAL PLYWOOD INDUSTRIES LIMITED**

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.**

**Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors)Date of Commencement of CIRP: August 26, 2019; List of Creditors as on May04, 2022**

(Amount in ₹)

| S.No | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of continge nt claim | Amount of any mutual dues, that may be sett off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount Claimed | Nature of Claim | Amount of claim admitted | Amount covered by security interest | Amount covered by Gaurantee | Whether related party? | % of Voting in CoC | | | | | |
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